

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.1
C.P.(CAA)/37(AHM)2024
in
C.A(CAA)/12(AHM)2024

Proceedings under Section 230-232 of Co.Act,2013

IN THE MATTER OF:

Attractive Vincom Private Limited
Cane Vincom Private Limited
Ganesh Complex Private Limited
Hi-Con Techno Cast Private Limited

.....Applicant

.....Respondent

Order delivered on: 11/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : None.

ORDER

None present for the applicant.

List for further consideration on 01.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)